

Annexure-6

Name of the corporate debtor: Sun Acrylics Private Limited Date of commencement of liquidation: 30.03.2022; Revised List of Stakeholders as on: 25.11.2022

List of operational creditors (other than Workmen, Employees and Government Dues) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	M/s Sureways Shipping Solutions	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	7,30,151.00	7,30,151.00	Unsecured	-	No	-	-	-	-	-	-	-	The amount of claim has been admitted based on order of Hon'ble NCLT, Mumbai Bench dated 30.03.2022
2	Mr. Sajjan Kumar Poddar	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	6,42,050.00	5,40,423.00	Unsecured	-	No	-	-	-	-	1,01,627.00	-	-	The payment against voucher No. SP/012/2018-19 amounts to Rs. 55,377.00 on 10.08.2018 vide cheque No. 842520 and Rs. 20,223.00 on 11.09.2018 vide cheque no. 851465; further SP/015/2018-19 amounts to Rs. 44777.00 on 11.09.2018 vide cheque no. 851465 was made to you. Thus, the difference of Rs. 1,01,627.00 has been rejected from the total claim.
3	M/s Vinod Kumar Jain & Co.	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	70,800.00	66,800.00	Unsecured	-	No	-	-	-	-	4,000.00	-	-	The claim amount include TDS amount which has been paid by Corporate Debtor. Thus Rs. 4000 TDS amount has been rejected.
Total			14,43,001.00	13,37,374.00		-		-	-	-	-	1,05,627.00	-		